



सत्यमेव जयते

OFFICE OF THE DISTRICT & SESSIONS JUDGE::HOJAI::ASSAM

Memo No.DJHj/21/778-782

Dated: 30.07.2021

ORDER

In view of mandate laid down by the Hon'ble Supreme Court of India, a District Level Coordination Committee for monitoring of cases relating to M.P & M.L.A in the District of Hojai, is being formed with the following members;

1. The District & Sessions Judge, Hojai.
2. The Deputy Commissioner, Hojai.
3. The Superintendent of Police, Hojai.
4. The Additional Public Prosecutor, Hojai.


(Sri Aditya Hazarika)
District & Sessions Judge, Hojai
Sankardev Nagar, Assam
District & Sessions Judge
Hojai

MemoNo. DJHj/21/ 778-782

Date:30.07.2021

Copy for information to:

1. The Deputy Commissioner, Hojai, for information.
2. The Superintendent of Police, Hojai, for information.
3. The Additional Public Prosecutor, Hojai, for information.
4. ✓ The System Assistant, Hojai to upload it in the official website.
5. Office Copy.


(Sri Aditya Hazarika)
District & Sessions Judge, Hojai
Sankardev Nagar, Assam
District & Sessions Judge
Hojai